

20. To change the flooring with water proofing treatment.
21. To remove half (four and a half inch) brick wall.
22. To make a ramp at front gate without disturbing the common passage/storm water drain.
23. To provide sun-shades on the outer windows upto 2' wide projection.
24. To provide false ceiling in rooms.
25. To make an opening of maximum size of 2'-6" x 1'-9" for exhaust fan or air conditioner in existing walls.
26. Covering of the open terraces with sloping roofs upto 9 ft. high with light weight material such as fibre glass/AC sheets/GI sheets/pipes and standard angle iron sections etc. and enclosing with glazing.

Sd/-

(Kewal K. Sharma)
Commissioner (Housing)

IDSMT

3458. SHRI RAJENDRA AGNIHOTRI :
SHRI RANJIB BISWAL :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the details of Small and Medium Towns developed in the country so far under the Centrally sponsored Integrated Development of Small and Medium Towns scheme State-wise;

(b) whether the Government propose to bring some other towns under this scheme during Ninth Five Year Plan period; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) So far, 904 small and medium towns (State-wise details are given in attached statement) in 25 States and 5 Union Territories have been covered under the IDSMT Scheme.

(b) Yes, Sir.

(c) At this stage, it is not possible to indicate the details of towns which will be covered under IDSMT during IX Plan since the selection of priority towns under IDSMT vests with the State Governments and projects are approved by State Level Sanctioning Committees.

Statement

State-wise Details of Towns covered under the IDSMT Scheme (from 1979-80 till date)

S.No.	Name of State	No. of Towns
1.	Assam	19
2.	Andhra Pradesh	74
3.	Arunachal Pradesh	4
4.	Bihar	40
5.	Goa	6
6.	Gujarat	51
7.	Haryana	12
8.	Himachal Pradesh	5
9.	Jammu and Kashmir	8
10.	Karnataka	76
11.	Kerala	32
12.	Madhya Pradesh	72
13.	Maharashtra	96
14.	Manipur	11
15.	Meghalaya	7
16.	Mizoram	5
17.	Nagaland	7
18.	Orissa	41
19.	Punjab	23
20.	Rajasthan	43
21.	Sikkim	4
22.	Tamil Nadu	98
23.	Tripura	8
24.	Uttar Pradesh	85
25.	West Bengal	66
UNION TERRITORIES		
1.	A and N Islands	1
2.	D and N Haveli	2
3.	Daman and Diu	1
4.	Lakshdweep	1
5.	Pondicherry	6
Total		904

[English]

Assistance for Population Control

3459. PROF. OMPAL SINGH 'NIDAR' :
SHRIMATI SHEELA GAUTAM :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Uttar Pradesh have sought additional Central assistance and reimbursement

of Rs. 90.13 crores spent on various Central Sponsored Family Welfare Scheme;

(b) if so, whether the Union Government have taken any decision in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes.

(b) and (c) The State Government of Uttar Pradesh has been requested to depute a Team of officials to reconcile the accounts since there is a lot of variation in the figures.

[Translation]

Migration of Doctors

3460. SHRI KRISHAN LAL SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether there has been a rapid increase in the number of doctors migrating or seeking voluntary retirement from Central Government hospitals during the last three years;

(b) if so, the reasons therefor and the number of doctors who have been migrated and those who seeks voluntary retirement during the above period, State-wise;

(c) whether the Government have formulated any concrete policy to check the voluntary retirement and migration of such doctors in future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) and (b) No, Sir. Details of number of Central Health Service Officers working in Central Government Hospitals who took voluntary retirement during the last four years are as under :

Year	No. of CHS Officers Voluntary Retired
1993	05
1994	04
1995	06
1996	07
Total	22

A 'No obligation to return to India' Certificate issued by this Ministry is necessary for migration to U.S.A. No CHS officer has been granted such a certificate during the last four years.

(c) and (d) Do not arise in view of (a) above.

[English]

World Bank Assistance

3461. SHRI SANAT KUMAR MANDAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the World Bank propose to provide funds for urban infrastructural facilities in the country;

(b) if so, the quantum thereof including the terms and conditions for the assistance; and

(c) the time by which the funds are likely to be made available?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) Since the lending policy of the World Bank for financing of urban infrastructure projects in India is under review, there is no proposal at present by the World Bank for provision of funds specifically for urban infrastructure facilities in the country. However, the Bank has recently sanctioned US\$ 200 million IBRD (International Bank for Reconstruction and Development) line of credit to IL and FS (Infrastructure Leasing and Financial Services) for investment in commercially viable infrastructure projects. This amount would be available for projects in various sectors, including urban infrastructure with the involvement of the private sector.

(b) In the absence of finalisation of the World Bank's policy for lending to urban infrastructure projects in India, it is not possible to state the quantum of assistance and terms and conditions for such assistance for urban infrastructure projects by the World Bank at this point of time.

(c) Does not arise.

[Translation]

Achievements in Space Research

3462. SHRI DATTA MEGHE : Will the PRIME MINISTER be pleased to state :

(a) the achievements made by the country in the field of space during the last two years; and

(b) the details of the programmes proposed to be undertaken in the coming years?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) The major achievements made by the country in the field of space during the last two years are as follows :

- Launch of Indian built Indian National Satellite-2C (INSAT-2C) on December 7.